

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3348
ANSWERED ON:25.04.2012
FILE NOTING UNDER RTI ACT
Mani Shri Jose K.

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there is a noticeable decrease in file notings on all documentations to avoid going on record and coming under RTI;
- (b) if so, whether such practices would dilute the ambit of RTI;
- (c) if so, whether any steps have been taken to prevent such dilution of RTI; and
- (d) if so, the details thereof and if not,the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

- (a): No such study is available.
- (b)to(d): Do not arise.